

# **SUPREME COURT OF INDIA**

## **Notification**

21<sup>st</sup> May 2026

In a Full Court Meeting held on 20<sup>th</sup> May 2026, the Chief Justice of India and the Judges of the Supreme Court of India have designated the following former Judges of the High Courts as Senior Advocates with effect from 20<sup>th</sup> May 2026:

<b>S. No.</b>	<b>Names in alphabetical order</b>
1.	Shri Justice Babu K. Former Judge, High Court of Kerala
2.	Shri Justice Debabrata Dash Former Judge, High Court of Orissa
3.	Shri Justice Khwairakpam Nobin Singh Former Judge, High Court of Manipur
4.	Shri Justice Mahboob Ali Former Judge, High Court of Judicature at Allahabad
5.	Shri Justice N. Nagaresh Former Judge, High Court of Kerala
6.	Shri Justice Shrikant Dattatraya Kulkarni Former Judge, High Court of Bombay
7.	Shri Justice V.G. Arun Former Judge, High Court of Kerala

Sd/-  
(Devender Pal Walia)  
Registrar (CDSA)